

M.S. Siddhu And Ors. Vs Corporation Bank And Ors.

Court: Debts Recovery Appellate Tribunal, Delhi

Date of Decision: Oct. 18, 2010

Acts Referred: Registration Act, 1908 " Section 48

Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 " Section 13(2), 13(4)(d), 13(8)

Transfer Of Property Act, 1882 " Section 48

Hon'ble Judges: J.M. Malik, J

Bench: Single Bench

Advocate: Gopal Chandra, H.C. Kapoor, V.P.S. Ahluwalia

Final Decision: Dismissed

Judgement